

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO. 358/99

DATE OF ORDER : 26.8.1999.

Between :-

G.Sanyasi Rao

... Applicant

And

1. Union of India rep. by  
The Chairman, Railway Board, Ministries of Railways,  
Govt. of India, New Delhi.
2. The General Manager (Personnel),  
S.C.Rlys, Rail Nilayam, Sec'bad.

... Respondents

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Counsel for the Applicant : Shri G.Sanyasi Rao  
(party-in-person)

Counsel for the Respondents : Shri K.Siva Reddy, CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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... 2.

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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Heard Sri G.Sanyasi Rao, applicant in person and Sri K.Siva Reddy, learned Standing Counsel for the Respondents.

2. Sri G.Sanyasi Rao submits that he does not desire to prosecute this O.A. any further having regard to the fact that the cut-off date prescribed in regard to encashment of E.L. i.e. 1.7.1999 has received approval of the President of India, <sup>hence</sup> he seeks permission to withdraw this O.A.

3. Permission granted. O.A. dismissed as withdrawn. No order as to costs.

*Dhankar*  
(D.H.NASIR)  
Vice-Chairman

Dated: 26th August, 1999.  
Dictated in Open Court.

av1/

*Dhankar*  
av1/

COPY TO:-

1ST AND 2ND COURT

1. HDHNJ
2. HRRN M (A)
3. HBSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH, HYDERABAD:

THE HON'BLE MR. JUSTICE D.H. NASIR  
VICE - CHAIRMAN

THE HON'BLE MR.R. RANGARAJAN:  
MEMBER ( ADMN )

THE HON'BLE MR.B.S. JAI PARAMESHWAR  
MEMBER ( JUDL )

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ORDER DATE: 26/8/99

MA/RA/CP.NO  
IN  
O.A. NO. 358/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

O.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
प्रेषण / DESPATCH

- 8 SEP 1999

हैदराबाद न्यायालय  
HYDERABAD BENCH